

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24th APRIL, 2024, 10:30 A.M.

CP No. 10/CB/2021

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Rudra shankar Shatapathy -Vs- In 2IT Technologies Pvt. Ltd. & Ors.
Under Section	241, 242, 213

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.
Mr. Anant Pattnaik, Adv.
Ms. S.Pholgu, Adv.
Mr. Subham Agrawal, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. Jaish Joshi, Adv.
Ms. Jagruti Sahoo, Adv.

For Respondent (s)

Ld. S. Vishwakarma, Adv.

ORDER

Ld. Counsel, Mr. S. K. Acharya, appearing for the petitioner. Ld. S. Vishwakarma, appearing for the respondent. Pleadings are already completed. Matter adjourned to 26.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)